

the presence of some Indian insurgent groups in the areas along the India-Myanmar border. During the State visit of the Prime Minister to Myanmar in May 2012, the need for enhanced cooperation between security forces and border guarding agencies for securing peace, security and stability in the border areas was discussed between the leaders of the two countries. Both leaders reaffirmed their shared commitment to fight the scourge of terrorism and insurgent activity in all its forms and manifestations. Both leaders reiterated that territories of either country would not be allowed to be used for activities inimical to the other, including for training, sanctuary and other operations by terrorist and insurgent organisations and their operatives.

#### **Extradition treaty with Bangladesh**

1268. SHRI NATUJI HALAJI THAKOR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the extradition treaty between India and Bangladesh has been finalised;
- (b) if so, the details thereof; and
- (c) if not, by when the treaty is likely to be finalised which was discussed at the Second Annual Home Minister's level consultations held in New Delhi in February, 2012?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (c) It is the policy of the Government to conclude Extradition Treaties with as many countries as possible to ensure availability of fugitive criminals for trial. Negotiations are held through diplomatic channels on the basis of drafts proposed by either side. A draft Extradition Treaty has already been proposed to the Bangladesh for their consideration. The matter has also been taken up at the recent bilateral meetings including the first meeting of the Joint Consultative Commission at the level of Foreign Minister in May, 2012 in New Delhi and the second annual Home Minister's level consultations held in February, 2012 in New Delhi.

#### **Travel advisories for travelling to India**

1269. SHRI A. ELAVARASAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that some countries such as the US, UK, New Zealand, Australia and Canada have advised their citizens to take a high degree of caution while making travel plan for India, in the light of high risk of terrorist activities;

(b) if so, the details thereof;

(c) whether these countries have raised the level of threat for stay in India for their citizen; and

(d) if so, the details thereof and the reaction of Government on this issue?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) Yes.

(b) Governments of US, New Zealand, Canada, UK and Australia had issued travel advisories pertaining to India during the festival season last year. These countries have been updating their Travel Advisories from time to time with information on recent incidents pertaining to security.

(c) and (d) The level of threat has generally not been raised by these countries in their updated Travel Advisories. The Government has taken up the matter with all the concerned countries at various levels.

#### **Financial loss to Public Sector banks due to NPA**

†1270. SHRI KAPTAN SINGH SOLANKI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that public sector banks of the country are facing financial losses due to Non-Performing Assets (NPA) loans;

(b) if so, the details thereof;

(c) whether Government has made any action plan to tackle this situation; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) Although the Gross Non-Performing Assets of the Public Sector Banks (PSBs) as on March, 2012 amounts to Rs. 112489 crore, all PSBs have reported profits for the financial year 2011-12.

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†Original notice of the question was received in Hindi.